

PROCEEDINGS OF THE DISTRICT JUDGE: GUNTUR

Present: - Sri A. Hari Haranatha Sarma, B.Sc., LL.M. , District Judge.

Dated: 02-07-2020.

Sub:- Alarming rise in COVID-19 cases in the State – Functioning of the Subordinate Courts and Tribunals under the control of the High Court from 02-07-2020 to 13-07-2020 – Revised instructions for judicial and administrative work – Nomination of Nodal Officer for attending all the queries of the Advocates/party-in-person – Orders – Issued .

Ref: Hon'ble High Court's ROC No.192/SO/2020 dated 01-07-2020.

ORDER:-

In obedience to the Notification issued by the Hon'ble High Court in the reference cited, in order to attend all the queries of the Advocates/party-in-person, the District Judge, Guntur, is pleased to nominate Sri K. Murali Mohan who is working as Stenographer Grade I, District Court, Guntur who shall attend all the queries of the Advocates/party-in-person in the unit of the District Court, Guntur during the period from 02-07-2020 to 13-07-2020.

Contact Number of Sri K. Murali Mohan, Nodal Officer: **9440542620**

e-mail id of the Nodal Officer : muralimohan.kalluri@gmail.com

However, Dr. S. Naga Raju, Chief Administrative Officer, District Court, Guntur (Mobile No: **9703391122**) will be monitoring the works and available to all the concerned.

To

Disvo-1964
02/7/2020


DISTRICT JUDGE

All the Judicial Officers in the Guntur District.

The Senior Superintendent (Accounts Section/Nazarath, District Court, Guntur).

Copy to:
All the Bar Associations, Guntur District.

To the System Officer, District Court, Guntur with a direction to
Place the proceedings in the Official web site of the District Court, Guntur